

BEFORE THE NATIONAL GREEN TRIBUNAL – (SOUTH ZONE) CHENNEI

Application No. O.A.125/2021

B.Balakrishnan,
S/o, Rengarajan,
Lalpuram & Post,
Chidambaram Taluk,
Cuddalore District.

.....Applicant

-Vs-

1. The District Collector,
Cuddalore
2. The Sub Collector,
Chidambaram.
3. The Thasildar,
Chidambaram
4. The Commissioner,
Chidambaram, Municipality.
5. The Executive Engineer,
P.W.D, Chidambaram.
6. The District Environmental officer,
TNPCC, Cuddalore.
7. The Executive Engineer,
Tamil Nadu Water & Drainage Board,
Cuddalore.
8. The Block Development Officer,
Kumaratchi Panchayath Union,
Cuddalore District.

.....Respondents

STATUS REPORT FILED BY THE 5TH RESPONDENT

I, V.Samraj, aged 58 years and presently working as Executive Engineer, PWD/WRD, Coleroon Basin Division, Chidambaram, Cuddalore District do hereby solemnly swear and state as follows.

I am the 5th respondent in the above application, pending before this Tribunal. As the Executive Engineer, I am well aware of the facts of this case and I am filing this Status Report as per the direction of this Hon'ble Tribunal.

The water bodies flowing in Chidambaram Municipal area are Khan Sahib Canal, which belong to the Public Works Department, Water resources Department, Coleroon Basin Division, Chidambaram. A part of Khan Sahib Canal is running in the Chidambaram town area for a length of 5 km.

Execut. Engineer, P.W.D.,
Coleroon Basin Division
CHIDAMBARAM - 608 001.

The above canal is maintained by removing the floating plants and removing congestions during every rainy season for free flow of water. During November 2020 also, floating machineries were used to remove the silt and obstructions like water hyacinth. Moreover, 94 encroachers were identified in Khan Sahib Canal during 2018.

Now in order to remove encroachments,

- a. Form-I was got from the Tahsildar, Chidambaram which belongs to the encroachers,
- b. Form – II has been prepared and displayed on notice board in the concern Taluk Office, VAO Office, R.I Office and relevant office for information.

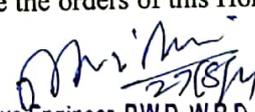
After the above Form – II, displayed when the PWD., Officials were issuing the Form – III to the encroachers at the site.

During issuing the Form – III, the encroachers did not receive it and they said that “We approach the Court for the above issues”.

Meanwhile, the PWD officials and Revenue Officials are to issue Form – III to the encroachers for eviction purpose.

A letter was communicated to the Municipal Commissioner, Chidambaram vide this office Lr.No.141^M/F/JDO/2021/Dated:-18-06-2021 regarding discharging the sewage water in this Canal. It is informed to treat the sewage water before allowing in the water bodies.

The Respondent humbly submits and prays this Hon’ble Tribunal may be please to record this Status Report and pass any order or ordes as the Hon’bly Tribunal may deen fit and proper. This Respodent submits that this Respodent will abide the orders of this Hon’ble Tribunal.


Executive Engineer, P.W.D., W.R.D.
Coleroon Basin Division
CHIDAMBARAM - 608 001

Verification

I, V.Samraj, the 5th Respondent herein do hereby verified the contents of this Status Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.


Executive Engineer, P.W.D., W.R.D.
Coleroon Basin Division
CHIDAMBARAM - 608 001

**பொதுப்பணித்துறை
நீர்வள ஆதாரத்துறை**

அனுப்புநர்

பொறி.வை.சாம்பராஜ், பி.இ.,
செயற்பொறியாளர், நீஆது.,
கொள்ளிடம் வடிநில கோட்டம்,
சிதம்பரம் - 608 001.

பெறுநர்

ஆணையாளர்,
சிதம்பரம் நகராட்சி,
சிதம்பரம்.

கடித எண்.141எம் / கோ. / இவஅ / 2021 / நாள் 18-06-2021

அய்யா,

பொருள் பொதுப்பணித்துறை, நீர்வள ஆதாரத்துறை, சிதம்பரம் நகராட்சியிலிருந்து வரும் கழிவுகள் பாசன கால்வாய்களில் கலப்பது தக்க நடவடிக்கை மேற்கொள்வது - குறித்து.

பார்வை 1. தேசிய பசுமை தீர்ப்பாயம், (தெற்கு பகுதி) சென்னை Original Application No. 125072021 (S2) மீதான ஆணை நாள் 11-06-2021,

பார்வையில் காணும் தேசிய தீர்ப்பாயத்தின் மூலம் வழங்கப்பட்டுள்ள ஆணையின்படி பத்தி 6-இல் சிதம்பரம் நகராட்சிப் பகுதியிலுள்ள கழிவுநீர் வடிகால் வாய்க்கால்களை சுத்தமாக வைத்தும், வருகின்ற கழிவு நீரியினை சுத்திகரிக்கப்பட்ட பின்னரே நீர்நிலைகளில் விடப்பட வேண்டும் என தெளிவாக அறிவுறுத்தப்பட்டுள்ளது.

சிதம்பரம் நகராட்சிக்குட்பட்ட பகுதியில் காண்காட்சிப் வாய்க்கால், பாசிமுத்தான்ஓடை, சிவகாமிசுந்தரி ஓடை, தில்லையம்மன் ஓடை மற்றும் உப்பனாறு வடிகால் ஆகியவைகள் பாசனத்திற்கு பயன்படுத்தப்பட்டு பின்னர் வடிகாலாக வெள்ளாற்றில் சென்று கலக்கிறது.

இவற்றில் சில இடங்களில் சிதம்பரம் நகராட்சியின் கழிவுநீர் நேரடையாக மேற்கண்ட பாசன வாய்க்காலில் கலக்கிறது. இதனால் ஆகாய தாமரை அதிக அளவில் உற்பத்தியாகி பாசனத்திற்கு தண்ணீர் செல்வது தடை ஏற்படுகிறது. மேலும் வெள்ள காலங்களில் ஆகாய தாமரைகள் ஆங்காங்கே உள்ள பாலங்களில் தடையேற்படுத்தி வெள்ள பாதிப்பு ஏற்பட்டு வருகிறது. எனவேதான் கீழ்க்கண்ட இடங்களில் கழிவுநீர் கலக்குமிடத்திற்கு முன்பாக சுத்தகரிப்பு நிலையம் அமைத்து சுத்தகரிக்கப்பட்ட நீரை மட்டும் பாசன வாய்க்கால் மற்றும் ஓடையில் விட பல முறை நேரிடையாகவும் கடிதம் மூலமும் தெரிவிக்கப்பட்டுள்ளது.

1. ஓமங்குளத்தின் உபரிநீர், கனகசபை நகர் வரையுள்ள கழிவுநீரும் சேர்ந்து காண்காட்சிப் வாய்க்காலில் கனகசபை நகரின் பின்புறத்தில் கலக்கிறது.

(த.பி.பா)

2. பாலமன் பாலத்தை ஓட்டி பேருந்து நிலையம் அருகில் காண்சாகிப் வாய்க்காலில் அப்பகுதியிலிருந்து வரும் கழிவுநீர் கலக்கிறது.
3. லாலபுரம் மணலூர் டிப்போவின் பின்புறத்தில், அப்பகுதியில் உள்ள கழிவுநீர் சிவகாமி சுந்தரி ஓடையில் கலக்கிறது.
4. வாகிஸ் நகர் மற்றும் பைசல் மஹால் ஆகிய பகுதிகளிலிருந்து வரும் சாக்கடை நீர் தில்லையம்மன் ஓடையில் விடப்படுகிறது.

எனவே மேற்கண்ட பகுதிகளிலிருந்து வரும் கழிவுநீரால் பாசனத்திற்கு செல்லும் தண்ணீர் மாசு அடைகின்றது. எனவே மேற்கண்ட இடங்களில் ஏற்கனவே உள்ள சுத்திகரிப்பு நிலையத்தை சீர்மைத்தும், இல்லாத இடங்களில் புதியதாக சுத்தகரிப்பு நிலையம் அமைத்தும் சுத்தகரிக்கப்பட்ட தண்ணீரை மட்டும் பாசன வாய்க்கால் அல்லது ஓடையில் விட தக்க நடவடிக்கை எடுக்குமாறு கேட்டுக்கொள்ளப்படுகிறது.



செயற்பொறியாளர், பொபது., நீஆது.,
கொள்ளிடம் வடிநில கோட்டம்,
சிதம்பரம்.

**BEFORE THE NATIONAL GREEN
TRIBUNAL – (SOUTH ZONE) CHENNEI**

Application No. O.A.125/2021

B.Balakrishnan,
S/o, Rengarajan,
Lalpuram & Post,
Chidambaram Taluk,
Cuddalore District.

.....Applicant

-Vs-

1. The District Collector,
Cuddalore
2. The Sub Collector,
Chidambaram.
3. The Thasildar,
Chidambaram
4. The Commissioner,
Chidambaram, Municipality.
5. The Executive Engineer,
P.W.D, Chidambaram.
6. The District Environmental officer,
TNPCB, Cuddalore.
7. The Executive Engineer,
Tamil Nadu Water & Drainage Board,
Cuddalore.
8. The Block Development Officer,
Kumaratchi Panchayath Union,
Cuddalore District.

.....Respondents

**STATUS REPORT FILED BY THE 5TH
RESPONDENT**